

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2955  
ANSWERED ON:14.03.2013  
HARASSMENT OF RAIL PASSENGERS  
Abdulrahman Shri ;Kumar Shri Vishwa Mohan

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways are aware about the illegal collection of money from the workers/ labourers by the security forces/police/Train Ticket Examiners (TTEs) at New Delhi Railway Station and at other major railway stations;
- (b) if so, the details thereof;
- (c) the number of cases received by the Railways regarding such extortion by Railway Protection Force/Government Reserve Police personnel, TTEs during each of the last three years and the current year, zone-wise;
- (d) the details of the RPF/GRP personnel and TTEs who have been found involved in such extortion and the punitive action taken against them till date during the said period;and
- (e) the steps taken/being taken by the Railways to check the recurrence of such incidents in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2955 BY SHRI VISHWA MOHAN KUMAR AND SHRI ABDUL RAHMAN TO BE ANSWERED IN LOK SABHA ON 14.03.2013 REGARDING HARASSMENT OF RAIL PASSENGERS.

(a) to (d) No such case of illegal collection of money from the workers/labourers by the security forces/police/train ticket examiners was reported at New Delhi Railway station. However, number of such cases reported at Railway stations over Zonal Railways along with number of Railway Protection Force, Government Railway Police personnel and Train Ticket Examiners found involved and action taken against them during the years 2010, 2011, 2012 and 2013 (Upto January) is appended.

(e) Following steps are being taken to prevent incidents of extortion of money from the workers/labourers at important Railway stations:-

# The staff deployed at stations and on escorting duty are sensitized towards the difficulties faced by the passenger especially workers/labourers and advised to render them all possible assistance to make their journey safe, secure and hassle free.

# Surprise checks are being conducted by officers of RPF, Vigilance and Police to put a stop to such illegal activities.

# Declaration of personal cash of TTEs and RPF personnel deployed for duty at stations and in trains is made at the time of mounting duties.

# Strict punitive departmental action is taken against the defaulting staff besides registration of criminal case.